

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 102
(IB)-354(PB)/2019

IN THE MATTER OF:

Vishal Thaman	Applicant/petitioner
Vs.		
EMMAR MGF Land Ltd.	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 09.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner: Mr. Akshay Srivastava, Mr. Varun Tandon, Advs.
For the respondent Mr. Divyam Agarwal, Mr. Arjun Jain, Advs.

ORDER

For order see, CP No. (IB)-303(PB)/2019.

09.04.2019.
Aarti Makker